

**Annexure-1**

**Name of the corporate debtor: Tirupur Plaza Hotel Private Limited; Date of commencement of liquidation: 15.02.2023 List of stakeholders as on: 07.04.2023**

**List of secured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Small Industries Development Bank of India	14.03.2023	6,30,19,891	6,30,19,891	Secured FC	13,39,25,000	Yes	Note-1	4,90,00,000 As per deed	48.91%	0	0	0	0	

**Note-1**

- All the immovable properties situated at S.F.No.22/2 Part, T.S.No:5/1/A1D, 5/1A1E1, Block4, Ward 'D', Kannaiyan Nagar, Thottipalayam Village, Tirupur Taluk, P.N.Road, Opp to New Bus Stand, Tirupur-641602 admeasuring 41.56cent together with all the buildings and structures thereon.
- Immovable Properties admeasuring 22.35 cent situated at Door No.31/18, S.No.22/2 part, T.S.No.5, Block No 4, Ward 'D', Kannaiyan Nagar, Thottipalayam Village, Tirupur Taluk and District along with Building and structures thereon.
- First charge by way of hypothecation, both present and future, in favour of SIDBI on all the movable assets of the borrower, Including the movable plant, Machinery, Machinery Spares, tools and accessories, office equipment computer, furniture, fixtures etc. and all other assets acquired/ to be acquired by the borrower under the project/scheme.



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